adverse possession of some other areas. When they are claiming Chilahati, are we trying to claim those areas which are in adverse possession of Pakistan?

Shri Jawaharlal Nehru: This matter was postponed. As I said, it arose in 1957 and since then it has been reported to us by the West Bengal Government that while this particular area of 500 acres or so did not according to their view belong to us, there were other areas which belong to us, of which Pakistan was in possession. This matter can only be settled, they say, when this area has been demarcated properly. Now the process of demarcation all along the frontier is taking place. We expect all these minor adjustments will take place.

Shri S. M. Banerjee: A discussion should be allowed on this.

Mr. Speaker: Can I allow it in this manner? Let him give notice and I will consider. Shri Indrajit Gupta.

Shri Indrajit Gupta (Calcutta South West): The Prime Minister just now said that these minor adjustments which may be necessary would be in the nature of a few hundred acres here and there. May I know whether the Government's attention has been drawn to the reports which appeared very widely in the Press, which caused all this commotion, that whereas the original Berubari agreement laid down that about half the Berubari area, i.e. a little over 4 square miles would be ceded to Pakistan, the total area which is now proposed to be ceded under the terms of the survey now going on is more than 9 square miles, which is more than the total area of the whole of Berubari Thana. Is this a bari is half of 8.75, *i.e.* about 4¼ yards?

Shri Jawaharlal Nehru: I am afraid the hon. Member is mixing up Berubari with other issues. Half of Berubari is half of 8.75, *i.e.* about 4¼ square miles; that is all.

Shri Indrajit Gupta: The area that is proposed to be given now is about 9 square miles.

Shri Jawaharlal Nehru: I am not aware of that. Our information is that so far as Berubari is concerned, 4¼ square miles or something have been asked to be demarcated. There is no question of 9 square miles at all or any other question, but only 4¼ square miles. Apart from this, this demarcation is going on of the whole border. There is no question of giving up anything; that is in accordance with the various previous awards that area is being demarcated and boundary pillars put.

12.36 hrs.

STATEMENT *RE*: INDIA'S REPRESENTATION AT FUNERAL OF PRESIDENT KENNEDY

Mr. Speaker: I have received two motions by Dr. Lohia and others and Shri Ranga and others and two short-notice questions by Dr. Lohia and others and Shri H. V. Kamath on India's representation at the funeral of President Kennedy at Washington. Would the Prime Minister like to say something.

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : हिन्दी में कहूं या अंग्रेजी में ?

अध्यक्ष महोदय : दोनों में कह दीजिये ।

एक माननीय सदस्य: हिन्दुस्तानी बोलिये ।

श्री जवाहरलाल नेहरू : २३ तारीख की सुबह हमें यह अफसोसनाक खबर मिली थी प्रजीडेंट कनेडी की निस्बत । उस तारीख को फौरन हम ने अपने झंडे हाफ मास्ट करने की हिदायत दे दी थी । हमें मालूम नहीं था कि कब फ्यूनरल होगा । तफसील की इत्तिला नहीं थी । फिर भी हम ने अपने एम्बसेडर को लिखा ।

[श्री जवाहरलाल नेहरू]

वह तो जाते ही उस में । । और श्रीमती विजयलक्ष्मी पंडित, जो वहां थीं, न्यू यार्क में, उन से कहा कि वह भी प्रज़ीडेंट की तरफ से जायें । २४ तारीख की सुबह, यानी दूसरे रोज़ सुबह हमें कुछ ज्यादा मालूम हुआ फ्यूनरल का और हमारी ख्वाहिश हुई कि कोई न कोई और शख्स यहां से भेजा जाये । दो नाम आये उस में । एक तो वाइस-प्रज़ीडेंट का और एक मेरा । वाइस-प्रज़ीडेंट साहब तो यहां थे भी नहीं दिल्ली में । वह जबलपुर गये हुए थ । हमने काफी हिसाब लगाया और गौर किया । कोई ज़रिया नहीं था हमारा वक्त पर वाशिंगटन दूसरे रोज़ फ्यूनरल के लिए पहुंच जाने का, दूसरी सुबह तक । चुनांचे मजबूरन हमे छोड़ देना पड़ा कि कोई और शख्स यहां से जाये । २४ तारीख की यह बात है । हम ने जो कुछ और इंतज़ाम हम कर सकते थे, किये, लोगों के जाने के । यहां आप जानते हैं हाउस ने खुद तय किया कि एडजर्न हो जाये उस रोज़ । यहां उस रोज़ सब जगह गवनमेंट की छुट्टी मनाई गई और उस रोज़ सुबह के वक्त मैमोरियल सर्विस हुई । उस में हमारे राष्ट्रपति, उपराष्ट्रपति और मैं अलावा आपके, हम सब गए थे । जो कुछ कर सकते थे हमने किया । लेकिन मजबूरी दर्ज हो नहीं सकता था हमारा जाना वहां । कोई खास मामूली हवाई जहाज़ से यह नहीं हो सकता था । नया ज़रिया होता पहुंचने का तो कोई और बात थी । क्योंकि हमारे पास सिर्फ २४ तारीख का समय था और २५ तारीख को सुबह होने वाला था फ्यूनरल । आम तौर से हम जाते मामूली सर्विस प्लेन से तो रात को जाते २४ तारीख की और सुबह लन्दन पहुंचते । वहां से जाते तो कुछ देर बाद वाशिंगटन पहुंचते तीसरे पहर को फ्यूनरल के बाद । यह दिक्कत थी । इसलिए और कुछ ज्यादा इंतज़ाम नहीं कर सकते थे । जो कुछ हम कर सकते थे, हमने किया ।

अब मैं अंग्रेज़ी में कह दूं ।

Mr. Speaker: Yes.

Shri Jawaharlal Nehru: We were very anxious to send someone from here for the funeral of President Kennedy. But as it turned out, it became almost impossible for us to reach there in time. On the 23rd morning we heard about the assassination of President Kennedy. We took the normal steps of our flags being flown half-mast, etc. and we instructed anyhow that in addition to our Ambassador there, Mrs. Vijayalakshmi Pandit might also attend the funeral. We did not know the date of the funeral. Immediately the next morning information came about the date of the funeral, which was the next day, 25th. We tried our best to find out how it could be possible for someone to go from here. Two names were suggested—the Vice-President's and mine, the Prime Minister's. The Vice-President was not even in Delhi. He was in Jabalpur. Apart from the names, we calculated how a person could go and get there in time for the funeral. We found it was not possible by any normal means. At the most, we could have reached London on the 25th morning and going from London to Washington would have taken many hours more. We would then have arrived in Washington after the funeral. So, reluctantly we came to the conclusion that it was not possible for any one from here to go there in time. The House knows the other steps that we took. The President, the Vice-President, I, you, Sir, and many Members of this House went to the Memorial Service held at the American Embassy. This House adjourned for that day, and Government offices were also closed for that day.

अध्यक्ष महोदय: मैं दरख्वास्त करूंगा कि इस पर कोई सवाल नहीं किया जाये तो बहतर होगा ।

डा० राम मनोहर लोहिया : (फरुखाबाद) अध्यक्ष महोदय, यह सवाल आप आगे बहस के लिये लेंगे न ।

अध्यक्ष महोदय : यह बहस के लिये नहीं है । मैं कैसे कह सकता हूं ।

डा० राम मनोहर लोहिया : क्योंकि मैं ने एक सवाल भी दिया था और उस के साथ साथ एक प्रस्ताव भी दिया था, और मैं आप से अर्ज करूं कि इस बहस से विदेश मंत्री का भी फ़ायदा होगा, क्योंकि उन्हें पता लगेगा कि ऐसे मौके पर क्या करना चाहिये, और शायद जो निर्णय शक्ति का लोप हो चुका है, जिस का असर सरकार के हर एक काम पर पड़ रहा है, उसमें भी कुछ फायदा होगा ।

अध्यक्ष महोदय : यह बात बहुत लम्बी चौड़ी है जो आप करना चाहते हैं इस लिये आप मुझे लिख कर भेज दें । अगर आप का ख्याल है कि इस बारे में बहस करने से हाउस का फायदा होगा, तो मैं आप से कहूं कि इस से न देश का फायदा होगा न किसी और का होगा । इस वास्ते मैं सब मेम्बर साहबान से अपील करना चाहता हूं कि वे इस की बहस यहां न छेड़ें । गवर्नमेंट का जो ब्यान था वह उस ने दे दिया है ।

डा० राम मनोहर लोहिया : मैं आप से अर्ज करूंगा, अध्यक्ष महोदय, कि यह देश के हित में होगा कि इस पर खुली बहस हो ।

अध्यक्ष महोदय : मैंने आप से अपील की, मैंने इस बात को बहुत सोचा और आप से भी अर्ज किया जब आप मेरे पास आये कि मैं इस को देश के हित में नहीं समझता और इस वास्ते मैं इस बहस की इजाजत नहीं दे सकता ।

डा० राम मनोहर लोहिय : मैं क्या आप से एक बात पूछ सकता हूं ?

Shrimati Renu Chakravartty (Barrackpore): Why should it be permitted at all? (*Interruptions*).

Mr. Speaker: That is exactly my fear. It would do us harm rather than good.

Shrimati Renu Chakravartty: It has been done already.

Mr. Speaker: No, no.

डा० राम मनोहर लोहिया : मैं आप से अर्ज करना चाहता हूं कि इस से हर तरह का फायदा होगा क्योंकि यह केवल राष्ट्रपति केनेडी और अमरीका तथा हिन्दुस्तान का ही मामला नहीं है । विदेश मंत्री की निर्णय शक्ति खत्म हो चुकी है ।

अध्यक्ष महोदय : अब आप यह बातें दूसरी जगह कर लीजियेगा । एक और कालिंग अटेंशन नोटिस है, उस को ढाई बजे ले लेंगे ।

12.43 hrs.

PAPERS LAID ON THE TABLE

OFFICERS OF PARLIAMENT (ADVANCE FOR MOTOR CARS) AMENDMENT RULES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir I beg to lay on the Table a copy of the Officers of Parliament (Advance for Motor Cars) Amendment Rules, 1963 published in Notification No. GSR 1566 dated the 28th September, 1963, under sub-section (2) of section 11 of the Salaries and Allowances of Officers of Parliament Act, 1953. [*Placed in Library, See* No. LT-1966/63.]

ANNUAL REPORTS OF DEVELOPMENT COUNCILS

The Minister of Industry (Shri Kanungo): I beg to lay on the Table—

(1) a copy each of the following Reports under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

(i) Annual Report of the Development Council for Automobiles, Automobile Ancillary Industries and Transport Vehicle Industries for the year 1962-63.